

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 203
173/241-242/PB/2019

IN THE MATTER OF:

Emaar Holding II
v.
Emaar MGF Land Ltd. & Ors.

.... Applicant/Petitioner

.... Respondent

Order under Section 241-242

Order delivered on 19.03.2020

CORAM:

MR. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

MS. SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)


PRESENT:

For the Petitioner
For the Respondent

Mr. Kumar Kislay, Mr. Angad Baxi, Advs.
Dr. U.K Chaudhary, Sr. Adv. with Mr. Gaurav Mitra,
Mr. P. Nagesh, Ms. Manisha Chaudhary, Mr.
Mansumyer Singh, Advs.

ORDER

List on 16.04.2020.



(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT



(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)